

RE: REPORTED CEASE-FIRE
TALKS ON KUTCH-SIND
BORDER—contd.

Shri Nath Pai: Mr. Deputy-Speaker, you were saying that the Prime Minister would be coming.

Mr. Deputy-Speaker: I have sent word.

Shri Nath Pai: Why has he not come so far?

श्री प्रकाशवीर शास्त्री (बिजनौर) :
प्रधान मंत्री आ रहे हैं या नहीं ?

Mr. Deputy-Speaker: I have not yet received any message from him.

Shri C. Subramaniam: I may say that there is no statement to be made today.

Shri Nath Pai: This is complete disregard and contempt of the House. The request came from all sides of the House, not from one section only.

Mr. Deputy-Speaker: There is no statement to be made today.

Shri Nath Pai: We are not in a mood to be treated like this. We are utterly anxious to know what is happening. We made a request to you that the Prime Minister should be called.

श्री श्रीकार लाल बोरवा : प्रधान मंत्री
आ रहे हैं या नहीं ? हम कितनी इन्तजार करें ?

Shri Nath Pai: Is this the way of treating the House? It did not come from the Opposition alone, but Congressmen joined in making the request.

Mr. Deputy-Speaker: I have sent word to him.

Shri Surendranath Dwivedy: You say there will be no statement. He must come and say something.

Mr. Deputy-Speaker: He has nothing to inform the House just now. As soon as there is anything, he will inform.

Shri Ranga (Chittoor): Is it the policy of the Government not to consult the leaders of the Opposition?

Shri Kandappan (Tiruchengode): By not repudiating they are only confirming our suspicions.

Mr. Deputy-Speaker: As soon as there is any information, it will be given to the House.

Shri Ranga: We want to know before anything happens.

Shri Surendranath Dwivedy: Whether it is there or not they have to say. So, what is the meaning of saying that there is no statement.

श्री श्रीकार लाल बोरवा : मैसेज दिये
हूए काफी देर हो गई है । हम कहां तक
इन्तजार करें ? यह बहुत अन्याय है ।

Shri Brij Raj Singh-Kotah: We would like to know what exactly the situation is.

Mr. Deputy-Speaker: Has he consulted the Prime Minister?

Shri C. Subramaniam: I have said that there is no statement to be made today.

Shri Surendranath Dwivedy: Something would happen. They will finalise it and make a statement tomorrow. We do not know what is going on. We want to know whether there has been any talk between the representative of the Government of Pakistan or any mediator and the Prime Minister or his representative, whether any talk is going on behind the back of Parliament, and whether they are agreeing to a cease-fire without the withdrawal of Pakistani troops from our territory.

Shri C. Subramaniam: This is very strange. We deal with the situation as it arises, and when it becomes necessary, a statement will be made.

Shri Nath Pai: May we know if he can assure us that no cease-fire agreement will be made with the aggressor which will involve giving away even an inch of our territory, which will depart from the solemn resolve of the House? What is preventing him from giving that assurance? It means that something wrong is happening. Why is he hesitating to give that assurance? It is not only the Opposition which is wanting, Congressmen are as much interested in it.

Shri C. Subramaniam: We will take care of the Congressmen.

Shri Kamalnayan Bajaj (Wardha): This matter is very serious and urgent, and I also share the anxiety and the distress of the other Members here, but I feel that it is not for the House to demand to know whatever the Government is doing. If the leaders of the Opposition are taken into confidence that should suffice. Otherwise in such a serious matter, if the Lok Sabha is to be taken into confidence, if the public is to be taken into confidence, to carry on the defence of the country, it cannot be done, it should not be done, according to me. Of course, I share the anxiety and distress, but we should not be excited about it. I agree that the Opposition has a right, and that some of their leaders should be taken into confidence, and they should be informed of what is going on.

Mr. Deputy-Speaker: Shri Subramaniam will convey the feelings of the hon. Members to the Prime Minister.

Shri Ranga: What is it you are conveying? Here is a member of the Cabinet who has received a message from the Prime Minister saying that no statement is going to be made. You have heard what some of our Members have already stated. We want the Prime Minister as well as this Government to clearly understand one thing, that the leaders of their party apart, the leaders of the Opposition have a right to be consult-

ed before any final decision is taken by this Government, whatever may be that decision. They should be consulted, and their advice should be given proper weight in their Cabinet counsels and thereafter alone they should reach decisions and then implement them. I do not know what they are going to do between now and tomorrow morning,—

श्री श्रीकार लाल बेरवा : यह तमाम देश का सवाल है। ऐसा कोई काम ग्रप न करें जिस से ग्रप देश में मुंह दिखाने के काबिल न रहें।

Shri Ranga:—but, if anything is sought to be done between now and tomorrow morning when the House meets, then, I would like the hon. Minister who is present here to convey to the Prime Minister our wish that he should take expeditious steps to send for us and then consult us and afterwards take their own decision.

Mr. Deputy-Speaker: Shri K. N. Tiwary. Does the House like to sit beyond 7 O'clock, or till 7.30?

Shri Yashpal Singh: 7.30.

Mr. Deputy-Speaker: All right.

Shri Brij Raj Singh-Kotah (Jhalawar): We have been sitting here from this morning.

18.51 hrs.

DEMANDS FOR GRANTS—contd.

MINISTRY OF FOOD AND AGRICULTURE—
contd.

श्री क० ना० तिवारी : उपाध्यक्ष महोदय, में फूड एंड एग्रिकल्चर मिनिस्ट्री की गिमांडज को स्पॉर्ट करता हूँ। साथ ही मंत्री महोदय को धन्यवाद देता हूँ कि अब तक हिन्दुस्तान की एग्रिकल्चरल पालिसी में जो बात नहीं हुई वह इन्होंने की है। इन्होंने प्राइस फिक्सेशन को प्रमल में लाया है, चाहे वह टैम्पोरेरी ही हो। उस का नतीजा यह हुआ है कि जो भाव